#### USE OF CRP IN WEST BENGAL

1065. SHRI INDER SINGH: Will the PRIME MINISTER be pleased to state:

- (a) the numb( r of times the CRP was pressed into iction in West Bengal to deal with Naxa ite activities:
- (b) whether an CRP personnel were ambushed, attackt d and killed;
  - (c) if so, the details thereof; and
- (d) the number of such incidencs that took place during he last three months?

THE MINISTKR OF STATE IN THE MINISTRV OF HOME AFFAIRS (SHRI h. C. PANT): (a) Units of the CRI have been deployed by the State Gove nment along with the State police force more or less on a continuing basis, for dealing with law and order problems including Naxalite activities; so it wil not be possible to give the number o occasions when contingents of this fc ce were pressed into action.

(b) to (d) Dui ing the three months period from 10th May, 1970 to 9th August, 1970 there were 22 instances when units of the '?RP were attacked by miscreants resulting in 21 members of the force suffering injuries of varying types. No membe i of the CRP was involved in any ambush or was killed during the said perio 1.

## NAXALITE ACTIVITIES IN WEST BENGAL

1066. SHRI IN DER SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether it ,s a fact that Ihe Naxalites in Calcutta are getting adequate supply of bombs from local clandestine undergiound factories in the State;
- (b) whether the/ have also established contact lines \ ith the rebel Nagas for the supply of fire-arms; and
- (c) if so, what is Government's information and reaction In this regard?

THE MNISTER OF STATE LN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) It

- is known that the Naxalites and other extremists have been making bombs at various places from time to time. There is, however, no information about the starting of any regular factory for manufacture o'f bombs or other arms.
- (b) and (c) Information is available to show that some arms have been passed on to the extremists by underground Nagas. Utmost vigilance is being maintained. The State Government are organising drives to recover illicitly held fire arms and explosives. Emphasis is also being laid on the strict enforcement of the laws relating to fire arms und explosives.

### INDO-SOVIET CULTURAL ASSOCIATION

1067. SHRI GANESHI LAL CHAUDHARY : Will the PRIME MINISTER be pleased to state :

- (a) whether it is a fact that an association by the name Indo-Soviet Cultural Association is functioning in Delhi;
- (b) if so, what are the names of the officebearers of this association; and
- (c) how much grant has been given to this association by the Central Government during the current and preceding financial years and for what purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) to (c) A statement is laid on the Table of the House.

# STATEMENT

There is no association by the name Indo-Soviet Cultural Association functioning in Delhi. However, an association by name "Indo-Soviet Cultural Society" is functioning with its headquarters in New Delhi.

According to the Indo-Soviet Cultural Society, the name of its office-bearers are as follows:—

### President

K. P. S. Menon